## Illustration for computation of APR for Retail and MSME loans

Sr. No.	Parameter	Details
1	Sanctioned Loan amount (in Rupees) ( SI no. 2 of the KFS template – Part 1)	20,000
2	Loan Term (in years/ months/ days) (SI No.4 of the KFS template – Part 1)	
a)	No. of instalments for payment of principal, in case of non- equated periodic loans	-
b)	Type of EPI	Monthly
	Amount of each EPI (in Rupees) and	970
	nos. of EPIs (e.g., no. of EMIs in case of monthly instalments)	24
	(SI No. 5 of the KFS template – Part 1)	
c)	No. of instalments for payment of capitalised interest, if any	-
d)	Commencement of repayments, post sanction (SI No. 5 of the KFS template – Part 1)	30 days
3	Interest rate type (fixed or floating or hybrid) (SI No. 6 of the KFS template – Part 1)	Fixed
4	Rate of Interest (SI No. 6 of the KFS template – Part 1)	15 %
5	Total Interest Amount to be charged during the entire tenor	3,274
	of the loan as per the rate prevailing on sanction date (in Rupees)	
6	Fee/ Charges payable <sup>1</sup> (in Rupees)	400
Α	Payable to the RE (SI No.8A of the KFS template-Part 1)	240
В	Payable to third-party routed through RE (SI No.8B of the KFS template – Part 1)	160
7	Net disbursed amount (1-6) (in Rupees)	19,600
8	Total amount to be paid by the borrower (sum of 1 and 5) (in Rupees)	23,274 <sup>2</sup>
9	Annual Percentage rate- Effective annualized interest rate (in percentage) <sup>3</sup> (SI No.9 of the KFS template-Part 1)	17.07%
10	Schedule of disbursement as per terms and conditions	Detailed
	·	schedule to be provided
11	Due date of payment of instalment and interest	DDMMYYYY

<sup>&</sup>lt;sup>1</sup> Where such charges cannot be determined prior to sanction, REs may indicate an upper ceiling

<sup>&</sup>lt;sup>2</sup> The difference in repayment amount calculated from the total of instalments given under the detailed repayment schedule i.e., ₹23,280 (=970\*24) vis-à-vis the amount of ₹23,274 (₹20,000 (loan amount) + ₹3,274 (Interest charges) mentioned under (8) is due to rounding off the instalment amount of ₹969.73 to ₹970 under the detailed repayment schedule

<sup>&</sup>lt;sup>3</sup> Computed on net disbursed amount using IRR approach and reducing balance method